

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BAL RAM SING YADAV) : (a) and (b). Total unemployment by the end of the Seventh Five Year Plan was estimated to be 13.85 million. Its break-up of the estimate according to educated and uneducated has not been made. However, according to the 43rd Round of NSS (1987-88), about 39.3% of the total unemployed were educated.

(c) to (e). Unemployment at the beginning of the Eighth Plan was estimated as 17 million. The labour force has been projected to increase by 35 million during the Eighth Five year Plan. The Plan envisaged creating of additional employment opportunities of the order of 43 million during the Plan period (1992-97).

(f) An assessment made in the Planning Commission indicates that additional employment opportunities of about 18.78 million would have been generated in the first three years of the Eighth Plan.

#### Human Rights Organisation

895. DR. RAMESH CHAND TOMAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal to open branch of Human Rights Organisation in India:

(b) if so, the details thereof; and

(c) the location where it is going to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SYED SIBTEY RAZI) : (a) to (c). Government has not received proposal from any Human Rights Organisation to open a branch in India. However, the National Human Rights Commission has a proposal to open its Regional Offices in Guwahati, Jammu, Bangalore and Pune.

[English]

#### Road Accidents

896. SHRI SANT KUMAR MANDAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether lack of systematic training, irregularities in granting driving licences, overloading and scramble for picking up passengers are the major causes for Indian roads becoming unsafe and pedestrians accounting for nearly half of the road accident deaths;

(b) if so, the corrective measures proposed to be taken by the Government in this regard;

(c) whether the Central Road Research Institute has also conducted a study on this issue;

(d) if so, the details thereof and the reaction of the Government thereto;

(e) whether there has recently been a spurt in the road accidents in the capital leading to large scale casualties and injuries of the innocent persons; and

(f) if so, the effective measures being taken by the Delhi Police in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) to (f). Information is being collected and will be laid on the Table of the House.

#### ONGC Funds for Improvements of Roads

897. SHRI RAMA KRISHNA KONATHALA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government of Andhra Pradesh has requested the ONGC to advance funds for improvement of roads in the Krishna Godavari basin;

(b) if so, whether the request has been acceded to and funds released on ONGC; and

(c) if so, the details thereof and the terms of the loan assistance ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

#### Export of Coal

898. DR. RAMAKRISHNA KUSMARIA : Will the Minister of COAL be pleased to state :

(a) whether the Coal India Limited (CIL) Propose to auction non-coking coal to private companies and trading houses for export;

(b) if so, the details thereof; and

(c) the reasons for deviation from CIL's earlier procedure for export of coal ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) to (c). Yes, Sir. During September, 1995 Coal India had issued tender for export of coal to Nepal and Bangladesh during 1995-96. Apart from importers from Nepal and Bangladesh, Indian export houses were allowed to participate in this tender. Export supplies through successful bidders are continuing.